

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
EQUIS HOUSING PRIVATE LIMITED

1.	Name of Corporate Person	Equis Housing Private Limited
2.	Date of Incorporation of Corporate Person	19.10.2015
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Bangalore
4.	CIN of Corporate Person	U40108KA2015FTC083508
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	2/1, First Floor, Embassy Icon Annexe, Infantry Road, Bangalore, Karnataka 560001 India
6.	Liquidation commencement date of Corporate Person	30.09.2020
7.	Name, address, email address, tel. no. and the Registration Number of the Liquidator	Sandeep Chandna #23, Ground Floor, A-Block, South City-2, Sector-49, Sohna Road, Gurugram-122018 cssandeep@live.in Mob - 9810768844 Reg. No.: IBBI/IPA-002/N00447/2017-2018/11237
8.	Last date for submission of claims	30.10.2020

Notice is hereby given that the Equis Housing Private Limited has commenced voluntary liquidation on 30/09/2020.

The stakeholders of Equis Housing Private Limited are hereby called upon to submit a proof of their claims, on or before 30/10/2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sandeep Chandna
Liquidator

Reg. No.: IBBI/IPA-002/N00447/2017-2018/11237

Date: 04.10.2020

Place: Gurgaon